

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.80**  
TO BE ANSWERED ON 17.07.2017

**SEGREGATION OF TECHNICAL AND COMMERCIAL LOSSES**

80. DR. R. LAKSHMANAN:

Will the Minister of **POWER**  
be pleased to state:

- (a) whether any proposal is pending with Government to introduce segregation of technical and commercial losses on pan- India basis;
- (b) if so, the details thereof;
- (c) whether Government undertook any consultation in this regard with all stake holders;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES

( SHRI PIYUSH GOYAL )

**(a) to (e) :** Standing Committee of Parliament on Energy, in its twelfth report, recommended that concept of segregation of commercial and technical losses should be applied to all these cities where the erstwhile Restructured Accelerated Power Development & Reforms Programme (R-APDRP), was implemented for Computerized Data Collection, as well as follow-up remedial measures for detecting and plugging leakages in electricity supply. Accordingly, all State Governments have been advised to take necessary steps for segregation of Technical and Commercial Losses in all Go-Live towns.

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